



Shri Kiran Harsukhlal Kikani  
 Hindu, Aged about 39 years,  
 Occ: Service  
 Add: Doordarshan Kendra,  
 Kothi Compound,  
 Rajkot 360 001

Applicant

Advocate                      Shri B.B. Gogia

Versus

1. Union of India,  
 Through : Its Secretary,  
 Information & Broadcasting,  
 Government of India, New Delhi
2. Director General  
 Doordarshan, Mandi House,  
 Doordarshan Bhavan,  
 Copernicus Marg, New Delhi.
3. Director General  
 All India Radio  
 Akashvani Bhavan,  
 Sansad Marg, New Delhi

Respondents

Advocate                      Shri

ORAL JUDGEMENT

In

O.A. 64 of 1993

Date: 20-4-1993

Per            Hon'ble Shri N.B. Patel                      Vice Chairman

The applicant has addressed ~~the~~ representation dated July 6<sup>th</sup>, 1992 to the Director General, Doordarshan, New Delhi for the removal of his grievance. That representation is still not decided. The Director General, Doordarshan, New Delhi is directed to consider and decide the said representation of the applicant, on merit and in accordance with law, within a period of

one month from the date of receipt of <sup>a</sup>the copy  
of this order by him.

2. In view of this direction, Mr. Gogia seeks  
permission to withdraw the application. Permission  
granted. Application stands disposed of as withdrawn.  
No order as to costs.



(V. Radhakrishnan)  
Member (A)



(N.B. Patel)  
Vice Chairman.

\*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. 64 of 19 93.

Transfer Application No. \_\_\_\_\_ Old W. Pett. No

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 21/5/93.

Countersigned :

AH Raval  
26/5/93

Section Officer/Court officer

[Signature]

Signature of the Dealing Assistant

